

FORM AA
WRITTEN CONSENT TO ACT AS RESOLUTION PROFESSIONAL
(Under Regulation 3(1A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 26.07.2023

From
Iqbal Singh Gandhi
IBBI/IPA-001/IP-P-02365/2021-2022/13524
C/302, Rosewood Estate, Near PrernaTirth Jain Derasar,
Satellite, Ahmadabad, Gujarat, 380015

To
The Committee of Creditors
Yashkirti Tours and Travels Private Limited (In CIRP)

Subject: Written Consent to act as Resolution Professional.

I, **Iqbal Singh Gandhi**, an insolvency professional enrolled with the Indian Institute of Insolvency Professionals of ICAI and registered with the Board, note that the committee proposes to appoint me as resolution professional under section 22(3)(a) / 22(3)(b) / 27(2) of the Code for corporate insolvency resolution process of **Yashkirti Tours and Travels Private Limited**.

2. In accordance with regulation 3(1A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, I hereby give consent to the proposed appointment.

3. I declare and affirm as under: -

- a. I am registered with the Board as an insolvency professional.
- b. I am not subject to any disciplinary proceedings initiated by the Board or the Insolvency Professional Agency.
- c. I do not suffer from any disability to act as a resolution professional.
- d. I am eligible to be appointed as resolution professional of the corporate debtor under regulation 3 and other applicable provisions of the Code and regulations.
- e. I shall make the disclosures in accordance with the code of conduct for insolvency professionals as set out in the Insolvency and Bankruptcy Board of India (Insolvency Professionals) Regulations, 2016;
- f. I am having the following processes in hand:

Sr. No.	Role as	No. of Processes on the date of Consent
1	Interim Resolution Professional	1
2	Resolution Professional of a. Corporate Debtors b. Individuals	1 NIL
3	Liquidator of a. Liquidation Processes b. Voluntary Liquidation Processes	NIL NIL
4	Bankruptcy Trustee	NIL
5	Authorized Representative	NIL
6	Any other (Please state)	NIL

Date: 26.07.2023
Place: Ahmedabad

Iqbal Singh Gandhi
Registration No. IBBI/IPA-001/IP-P-02365/2021-2022/13524